

**STATEMENT SHOWING INSTITUTION DISPOSAL AND PENDENCY
(CIVIL & CRIMINAL MAIN CASES) AT THE END OF NOVEMBER-2013**

FORMAT-1

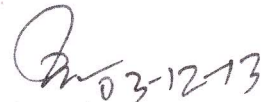
No.	Nature	Opening balance as on 01.11.2013	Institution	Restored	Received From H.C. of M.P./SAT	Total Institution	Transfer to High Court of M.P.	Nature Convert Disposal	Disposal	Total Disposal	Total Pendency as on 30.11.2013
MAIN CIVIL CASES											
1	WP	2796		33		33			369	369	2460
2	WA	397	21			21			12	12	406
3	WPC	2491	97	12		109		3	80	83	2517
4	WPL	925	3	3		6		1	40	41	890
5	WPS	7167	327	17		344			433	433	7078
6	WPT	253	11	1		12			11	11	254
7	WPCR	140	17	2		19			13	13	146
8	WPPIIL	42	2			2			3	3	41
9	WP 227	878	50	5		55			37	37	896
10	WPHC	7	1	1		2			1	1	8
A	TOTAL (1 to 10)	15096	529	74	0	603	0	4	999	1003	14696
1	FA	2102	13	6		19			54	54	2067
2	FAM	309	8	4		12			4	4	317
3	SA	5362	40	10		50			121	121	5291
4	MA	1055	1	9		10			90	90	975
5	MAC	2342	82	4		86			137	137	2291
6	CR	105	11			11			9	9	107
7	MCC	629	81	2		83		1	139	140	572
8	MCCS	111		1		1				0	112
9	COMP APPEAL	2				0				0	2
10	COMP PET	75				0				0	75
11	EP	6				0				0	6
12	TPC	20	3			3			4	4	19
13	CONT	468	19	1		20			77	77	411
14	CONTS	3		1		1				0	4
15	ITR	13				0				0	13
16	ITA	36				0				0	36
17	CER	6				0				0	6
18	STR	1				0				0	1
19	WTA	5				0				0	5
20	WTR	0				0				0	0
21	CEA	0				0				0	0
22	ARBA	60	3	1		4			7	7	57
23	TAXC	152	5			5			13	13	144
24	REVP	319	4			4			10	10	313
25	CIVIL SUIT	2				0				0	2
B	TOTAL (1 to 24)	13183	270	39	0	309	0	1	665	666	12826
	TOTAL (A+B)	28279	799	113	0	912	0	5	1664	1669	27522
MAIN CRIMINAL CASES											
1	CRRE	3				0				0	3
2	CRA	11780	71			71		1	113	114	11737
3	CRR	3400	60	1		61			146	146	3315
4	MCRC u/s 378 CrPC	0				0				0	0
5	MCRC u/s 482 CrPC	20				0			1	1	19
6	MCRC u/s 439 CrPC	218	398			398			312	312	304
7	MCRCA u/s 438 CrPC	56	91			91			81	81	66
8	CONTR	7				0				0	7
9	CRMP u/s 439 (2)	5	1			1			4	4	2
10	CRMP u/s 372	16				0		1		1	15
11	CRMP u/s 378	298	13			13			1	1	310
12	CRMP u/s 482	399	38			38			117	117	320
13	TPCR	40				0			2	2	38
13	ACQA	951	5			5			1	1	955
C	TOTAL=(1 to 13)	17193	677	1	0	678	0	2	778	780	17091
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL		45472	1476	114	0	1590	0	7	2442	2449	44613

03/12/13
(Rajesh Shrivastava)
Additional Registrar (J)

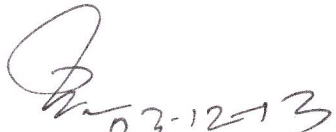
HIGH COURT OF CHHATTISGARH, BILASPUR

STATEMENT SHOWING DISPOSAL AND PENDENCY OF MISCELLANEOUS CIVIL & CRIMINAL PETITIONS WHICH ARE FILED IN MAIN CASES AT THE END OF MONTH OF NOVEMBER-2013

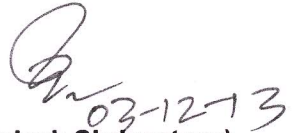
	Nature	Opening balance as on 01.11.2013	Institution	Restored	Received From H.C. of M.P./SAT	Total	Transfer to High Court of M.P.	Disposal	Total Pendency on 30.11.2013
MISCELLANEOUS CIVIL PETITIONS									
1	M(C) P.	1416				0		0	1416
2	M(W)P.	972				0		69	903
A	TOTAL (1+2)	2388	0	0	0	0	0	69	2319
MISCELLANEOUS CRIMINAL PETITIONS									
B	M.(Cr).P.	0	0			0			0
Grand Total (A+B)		2388	0	0	0	0	0	69	2319


 (Rajesh Shrivastava)
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HIGH COURT OF CHHATTISGARH, BILASPUR						
STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES WITH INCREASE AS ON NOVEMBER-2013						
	Pending as on 01.11.2013	Instituted in NOV.-2013	Total	Disposed of in NOV.-2013	Pending as on 30.11.2013	Increased
Main Cases	45472	1590	47062	2449	44613	-859
Misc. Petition	2388		2388	69	2319	-69


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HIGH COURT OF CHHATTISGARH, BILASPUR									
STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES									
DURING THE MONTH OF NOVEMBER-2013									
	Total Pendency at the beginning of 01.11.2013		Institution during the month		Total Disposal during the month		Pendency at the end of the Month		Total Pendency
	Civil	Criminal	Civil	Criminal	Civil	Criminal	Civil	Criminal	
Main Cases	27752	17720	912	678	1669	780	26995	17618	44613
Misc Petition	2388	0			69		2319	0	2319


 03-12-13
 (Rajesh Shrivastava)
 Additional Registrar (J)